

6. National AIDS Research Institute, 73, G-Block, MIDC, Bhosari, Pune-411026.

(d) A sum of Rs. 15,08,000/- has been allocated to Apex Centre, CMC, Vellore. Regional Centres (Except National AIDS Research Institute, Pune) have been allocated Rs. 14.00 lakhs each to be released in four instalments.

(e) N.G.Os are being involved in these activities at grassroot level and for providing telephonic counselling service.

Standardisation of Indian System of Medicines

216. SHRI RAMDAS AGARWAL: Will the PRIME MINISTER be pleased to state:

(a) whether Government propose to standardise the Indian system of Medicines, particularly the Ayurveda;

(b) whether keeping in view challenges of patent laws and global competition, Government have taken any steps, so far, for subjecting the Indian medicine systems to the rigours of scientific research and their integration with the modern system of medicines, if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI RENUKA CHOWDHURY): (a) Yes Sir, Standardisation of the drugs of Indian Systems of Medicine particularly of Ayurveda is a priority for the Deptt. of ISM&H. A.P.C. has been constituted for the purpose by government and is supported by P.L.I.M. Ghaziabad. Keeping in view the huge quantum of drug standardisation work, 24 other laboratories of the country have been engaged to assist in the work of pharmacopoeial standards.

(b) and (c) (i) Deptt. of ISM&H have established I.P.R./Patent Cell to deal with all the issues relating to ISM&H drugs and support individuals and the organisations in this regard.

(ii) CCRAS, ICMR Universities & Departments are conducting research on Indian systems of Medicine drugs, utilising modern research tools. As per the National Health Policy ISM&H are being developed in accordance with

the strengths and genius of these systems of medicine.

Inadequate Health Facilities in Tribal Districts of Orissa

217. SHRI BHAGABAN MAJHI: Will the PRIME MINISTER be pleased to state:

(a) whether Government are aware of the increasing death in Koraput, Nabrangpur and other tribal districts in Orissa;

(b) whether a large number of people are facing untimely death due to inadequate health care; and

(c) if so, the steps taken by Government to provide adequate health care in those tribal districts of Orissa?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI RENUKA CHOWDHURY): (a) to (c) The information is being collected from the State and will be laid on the table of the House.

Poor health care facilities in Southern Districts of Orissa

218. SHRI BHAGABAN MAJHI: Will the PRIME MINISTER be pleased to state:

(a) whether Government are aware of the poor health care facilities in Southern districts, particularly in undivided Koraput district of Orissa;

(b) if so, the steps taken to provide health care facilities in that district; and

(c) the steps taken to save the tribal people in that district from untimely death as adequate health care facilities are not available there?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI RENUKA CHOWDHURY): (a) to (c) The information is being collected from the State and will be laid on the table of the House.

Death Due to Tuberculosis

219. SHRI S. RAMACHANDRAN PILLAI: Will the PRIME MINISTER be pleased to state the death toll due to Tuberculosis in the country during the last five years, State-wise?